- (b) if so, the details of such incidents during the last three years;
- (c) what were the factors responsible for such incidents; and
- (d) what action is proposed to be taken to avoid such incidents?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) to (c) No, Sir. Modern aircrafts are equipped with Traffic Collision and Avoidance System (TCAS) which gives Traffic Advisory/Resolutionary Advisory even before they come close to collision distance. However there were some airproximity incidents wherein preventive actions were taken by Air Traffic Control Officers (ATCO)/Pilot well in advance. 27 such incidents were reported in 2007, 28 in 2008 and 15 in 2009.

(d) Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements making it mandatory to install Airborne Collision Avoidance System (ACAS) on aeroplanes. Mono – pulse Secondary Surveillance radars have been installed at major airports in the country to provide altitude information to the Air Traffic Controllers. Air Traffic Management services are modernised to include air traffic conflict warning in the system. Flexible use of airspace to reduce traffic congestion in the airspace has been implemented. Regular proficiency checks for Air Traffic Controllers and pillots are carried out and corrective training is given wherever necessary. Specific co-ordination procedures for transfer of traffic from one unit to the other, have been established and are reviewed periodically. One separate Directorate of Air Space and Air Traffic Management in DGCA has been created for better surveillance and regulation of Air Traffic Management.

## Status of aviation industry after recession

†4165. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that currently the aviation industry has come out of recession; and
- (b) if so, the details of status of public and private aviation sectors of the country?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) Although the domestic passenger traffic has registered a positive growth in year 2009 vis-à-vis in the year 2008 and the average passenger load factor also improved in the year 2009, it is difficult to say that the aviation industry has come out of crisis of recession.

<sup>†</sup>Original notice of the question was received in Hindi.

(b) The details of passenger growth recorded by NACIL and private Scheduled airlines (in percentage) in domestic sector in 2009 *vis-à-vis* in the year 2008 are as under:-

Airline	2008	2009
NACIL	-18.3	15.78
Jet Air	-9.44	-10.45
JetLite	3.64	0.83
Air Deccan	-32.13	1
Kingfisher	20.05	-6.88
Spice Jet	8.33	33.84
Paramount	12.30	31.75
Go Air	-23.73	51.21
IndiGo	46.53	28.59

## Amenities at smaller airports

4166. SHRI SYED AZEEZ PASHA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has received representation that the Airports Authority of India (AAI) take some *ad hoc* measures to improve passenger amenities at smaller airports like Rajahmundry, Siliguri and Vijayawada;
- (b) whether the AAI has refused to effect even minor improvement at Rajahmundry and other airports;
- (c) the policy guidelines given to AAI to be responsive and receptive to all demands and suggestions for passenger amenities;
- (d) whether Government will audit and review the managerial capacities and administrative acumen at all airports under the AAI; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) Yes, Sir. Representations and requests for improvement of smaller airport and passengers amenities etc., as and when received, are taken into consideration by Airports Authority of India (AAI).

(b) No, Sir. AAI has taken up improvement of Rajahmundry Airport at a cost of Rs.37.53 crores.